

(b) These recommendations of the Agricultural Prices Commission have been kept in view while formulating the proposals for the Five-Year-Plans and the Annual Plans for construction of storage capacity by public sector agencies such as Food Corporation of India and the Central Warehousing Corporation.

(c) The Government is implementing a countrywide 'Save Grain Campaign' scheme to educate the farmers on the need of proper storage for reducing losses of foodgrains and to encourage them to adopt improved methods of storage and preservation of foodgrains.

श्री मूल सचिव डा.गो. : मैं यह जानना चाहता हूँ कि कितने परसेंट काश्तकार इन भण्डारण का उपयोग करते हैं और उपयोग न करने का क्या कारण है?

SHRI BIRENDRA SINGH RAO: Wherever such facilities exist, they can make use of them....

श्री मनीराम बागडी : अध्यक्ष महोदय जब सवाल हिन्दी में किया जाये और जवाब अंग्रेजी में दिया जाये तो वह क्या बात हुई ?

(Interruptions)**

MR. SPEAKER: Not allowed. Order please.

ए. ल. मंत्री श्री कमलापति त्रिपाठी : अध्यक्ष महोदय, अंग्रेजी में सवाल किया जाता है तो हिन्दी में जवाब देते हैं और हिन्दी में सवाल किया जाता है तो अंग्रेजी में जवाब दिया जाता है, यह तो एक कायदा है जो यहां चलता है।

श्री बीरेन्द्र सिंह राव : स्पीकर साहब, यह मैं मानता हूँ कि स्टोरेज, गोदामों, की कमी है। अभी तक एक ० सी० आई० के पास भी अपने भंडार रखने के लिए काफी गोदाम नहीं है, किराये पर लिये जाते हैं। सेंट्रल देयर हाउसिंग कारपोरेशन भी किराये पर गोदाम लेकर अनाज रखती है। बहुत सारा हमारा अनाज प्लेटफार्मों पर डककर रखा जाता है, ऐसी हालत में यह कहना ठीक नहीं कि हम काश्तकारों को इंडिविजुअली उचित सुविधा अभी तक दे पाये हैं। हमारी स्कीम है कि गांव

में भी गोदाम बनें जिसका वह इस्तेमाल करें और इसके लिए हम को-ऑपरेटिज्ज को एन्कोरज कर रहे हैं और जितना हो सकता है इसको बढ़ाने की कोशिश भी कर रहे हैं।

WRITTEN ANSWERS TO QUESTIONS

Demolitions in Shalimar Village, Delhi

*310. SHRI NARAYAN CHOUBEY:
SHRI INDRAJIT GUPTA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether several small factories and residential houses in Shalimar Village in Delhi were demolished by D.D.A.;

(b) if so, the details thereof and the reasons therefor;

(c) whether any steps have been taken to provide them alternative accommodation; and

(d) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Between 31st May, 1980 and 6th June, 1980 the Delhi Development Authority demolished 58 structures in Shalimar Bagh area because they violated the provisions of the Delhi Development Act, 1957. The Delhi Development Authority have stated that no residential house in Shalimar Bagh was demolished. Structures which were mostly under construction/already constructed illegally for the use of factories/godown were cleared. Only 4 structures were having a few persons engaged in the process of setting up some industrial activities.

(c) No, Sir.

(d) Question does not arise.